

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 206 of 2014 & IA-439 of 2015**

Dated: **23<sup>rd</sup> February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Co. Ltd.** ..... **Appellant (s)**  
*Versus*  
**West Bengal Electricity Regulatory Commission** ..... **Respondent (s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Sakya Singha Chaudhuri,  
Mr. Anand Kr. Shrivastava,  
Mr. Saraswat Mahapatra

Counsel for the Respondent(s) : Mr. Pratik Dhar  
Mr. C.K. Rai, Mr. Paramhans for R-1  
  
Mr. Subhash Bandopadhyay for R-2

**ORDER**

Pleadings in the matter are said to be complete.

Post the matter for hearing on **23<sup>rd</sup> March, 2016.**

**(T. Munikrishnaiah)**  
Technical Member

**(Justice Surendra Kumar)**  
Judicial Member

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